

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.11326-11327/2025

THE STATE OF UTTAR PRADESH & ORS.

Appellants

VERSUS

BHANU PRATAP SINGH

Respondent

I.A.No.284158/2025- For Directions

Date : 25-05-2026 This application was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) : Mr. Tanmaya Agarwal, AOR

For Respondent(s) : Mr. Arjun Aggarwal, AOR (mentioned by)
Mr. Vishal Singh, Adv.
Mr. Lal Pratap Singh, Adv.

UPON being mentioned, the Court made the following
O R D E R

I.A.No.284158/2025-For directions

List the application along with the main matter in the month of July, 2026

(RASHMI DHYANI PANT)
ASTT. REGISTRAR-cum-PS

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)